

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:337
ANSWERED ON:17.08.2010
RECONSTRUCTION IN TSUNAMI AFFECTED AREAS
Ramasubbu Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the reconstruction work in the States affected by Tsunami have not been completed within the stipulated time;
- (b) if so, the details thereof and the reasons therefor;
- (c) the status of the reconstruction/ rehabilitation work being carried out under the Tsunami Rehabilitation Programme in various affected States including Tamil Nadu;
- (d) the details of the funds allocated and utilised for the purpose during each of the last three years and the current year, State-wise; and
- (e) the details of the steps taken by the Government for expeditious completion of the pending work?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 337 FOR 17.08.2010.

(a) & (b): Yes, Madam. Some of the reconstruction works, originally scheduled for completion by March 2009 under the Tsunami Rehabilitation Programme (TRP), have spilled over and have been rescheduled following review/assessment of ground realities. Tsunami affected States/UTs which initially had insufficient experience in tackling a disaster of the magnitude caused by Tsunami, have taken some time to overcome constraints/problems at ground level and generate momentum in implementation.

(c) The status of the reconstruction/rehabilitation work being carried out under the Tsunami Rehabilitation Programme in various affected States/Union Territories in major sectors is as below:

1. Housing: A total of 76643 (88%) houses have been restored against the total 86688 damaged houses, till June, 2010.

Tamil Nadu has restored 56466 units (87%) of the damaged houses against a total number of 64976 damaged houses (revised from 65354) and balance houses will be completed by June, 2011. Against the target of 40248 (revised from 51248 to 42192 and further to 40248) houses in vulnerable areas, 13408 units have been completed and balance houses will be completed by February, 2011. The State of Tamil Nadu has re-negotiated the "Vulnerability Reduction Coastal Communities Project (VRCC)" and the funding agency has agreed to extend the time till December, 2011.

Kerala has fully achieved its target of restoring 3867 damaged houses. Against the target of 11000 houses in vulnerable areas, 6428 units have been completed and the balance houses will be completed by December 2011.

Puducherry has restored 6032 units (80%) of the total damaged houses (7567) and the balance houses will be completed by 31st March 2011. The UT has re-negotiated the "Vulnerability Reduction Coastal Communities Project (VRCC)" and the funding agency has agreed to extend the time till December, 2011.

Andhra Pradesh has restored the entire 481 damaged houses.

Andaman & Nicobar Islands have restored the entire 9797 damaged houses.

2. Agriculture: All the works have been completed in the tsunami affected States/UTs.

3. Fisheries: All the works related to fisheries in affected States/UTs have been completed except in Tamil Nadu where 10 new Fish Landing Centres (FLCs) are scheduled for completion by June 2011. In case of Andaman & Nicobar Islands, the work on 14 FLCs have not yet started and as such have been taken out of the TRP.

4. Roads & Bridges: All the damaged road works have been completed in affected States/UTs. As regards damaged bridges,

balance works in Tamil Nadu would be completed by June 2011.

5. Ports & Jetties: Andhra Pradesh and Puducherry have not reported any damage for funding under TRP. Kerala has completed work relating to rectification of Ports & Jetties. In case of Tamil Nadu, work relating to jetties would be completed by March, 2011. In case of Andaman & Nicobar Islands, works related to two jetties have been taken out of TRP and the balance works would be completed by June, 2011.

(d) The details of the funds allocated and utilized as Additional Central Assistance (ACA) during the last three years and the current year under TRP in affected States/UTs is given in the Annexure.

(e) The reconstruction work under TRP has been periodically reviewed by the Empowered Group of Ministers (EGOM), constituted by Government of India to remove the constraints/bottlenecks encountered and expedite completion of works. So far six meetings of EGOM have been held. In the 6th meeting of EGOM held on 11.02. 2010, after detailed review of the work, it has been decided that all physical works will be completed by December, 2011 (except tourism works of Andaman & Nicobar Islands which would be completed by March, 2012), and no extension of time for TRP works under Additional Central Assistance (ACA) / Externally Aided Project(EAP) would be allowed.